

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3660  
ANSWERED ON:18.04.2005  
SECOND NATIONAL LABOUR COMMISSION  
Gehlot Shri Thaawar Chand

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the view point of the Government in regard to the recommendations made by the Second National Labour Commission;
- (b) whether the Government proposes to implement the recommendations of the above Commission;
- (c) if so, the time by when the recommendations are likely to be implemented; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (d): The Second National Commission on Labour, which had submitted its Report to the Government on 29.06.2002, have been discussed at various fora. Its recommendations cover various facets of labour viz. review of laws, unorganized sector, social security, women & child labour, skill development, labour administration etc. Due regard is given to these recommendations for taking further action in these areas, which is a continuous process. Hence, no time frame can be fixed for implementing the recommendations of the Second National Commission on Labour.